GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO.1075 TO BE ANSWERED ON 08.02.2019

SCHEMES FOR DEVELOPMENT OF WOMEN AND CHILDREN

1075. SHRI NARANBHAI KACHHADIYA:

SHRI OM BIRLA:

SHRI KIRTI AZAD:

SHRI BIDYUT BARAN MAHATO:

SHRI P.P. CHAUHAN:

SHRI RAMESH CHANDER KAUSHIK:

SHRI DEVUSINH CHAUHAN:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of schemes launched by the Government under the Ministry of Women and Child Development since 2014 till date along with the details of the targets set and the achievements made under each of the said schemes, year and State/UT-wise including Bihar and Haryana;
- (b) the details of the proposals received from various States along with the proposals approved by the Government under the schemes sponsored by the Ministry of Women and Child Development, State/UT-wise;
- (c) the details of the funds allocated, released and utilized for implementation of various schemes of this Ministry during each of the last four years and the current year, scheme and State/UT-wise;
- (d) whether the released funds have been utilised properly by the State Governments and if so, the details therefor and if not, the reasons thereof along with the steps taken by the Government to ensure full and proper utilization of the released funds; and
- (e) whether the Government has set any time limit for completing the pending schemes and if so, the schemes under which the work has been completed or is near completion and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (DR. VIRENDRA KUMAR)

- (a) to (e): The details of schemes launched by the Government since 2014 across the country including Bihar and Haryana are as follows:
- (i) Pradhan Mantri Matru Vandana Yojana (PMMVY) has been contributing towards better enabling environment by providing cash incentives of Rs. 5,000/- in three installments for improved health and nutrition to pregnant and nursing mothers. The maternity benefits under PMMVY are available to the eligible beneficiaries for first living child of family. The Government has approved Pan-India implementation of the PMMVY to cover all the districts of the country.

- (ii) Beti Bachao Beti Padhao (BBBP), a comprehensive programme is being implemented to address the declining Child Sex Ratio (CSR) and related issues of empowerment of women over a life-cycle continuum. Since 2018-19, all 640 districts (as per census 2011) of the country have been covered under BBBP scheme. Out of 640 districts, 405 districts are covered through Multi sectoral intervention, Media & Advocacy; and 235 districts covered through alert Media & Advocacy outreach.
- (iii) Mahila Shakti Kendra scheme (2017-18), empowers rural women through community participation by involvement of Student Volunteers in 115 most backward districts as part of block level initiatives; capacity building of women collectives in 50% of the blocks in the aspirational districts; District Level Centre for Women (DLCW) in 640 districts to facilitate women centric schemes and provide foothold for BBBP scheme; State Resource Centre for Women to support the respective Government in implementation of women centric schemes/programs and BBBP Program.
- (iv) POSHAN Abhiyaan (National Nutrition Mission NNM) set up by Government on 30.11.2017 with fixed targets to reduce stunting, under-nutrition, anaemia (among young children, women and adolescent girls) and reduce low birth weight by 2%, 2%, 3% and 2% per annum respectively. Mission also strives to achieve reduction in Stunting from 38.4% (NFHS-4) to 25% by 2022 (Mission 25 by 2022).
- (v) One Stop Centres (OSCs) are being established across the country to provide integrated support and assistance under one roof to women affected by violence, both in private and public spaces in a phased manner in all the districts of the country. So far, the Government has given approval for setting up 719 OSCs and 314 OSCs have been set up till now.
- (vi) The Ministry of Women and Child Development (WCD) in collaboration with the Ministry of Home Affairs has envisaged engagement of Mahila Police Volunteers (MPV) in States/UTs who will act as a link between police and community and help women in distress. All the Chief Secretaries of States/UTs have been requested to adopt this initiative in their respective States/UTs.

The Ministry holds regular review meetings with Women and Child Development Departments of State Governments/UT Administrations to discuss the issues for effective implementation of the programmes and schemes to expedite beneficiary coverage and proper fund utilization. Regional level consultations are also held to discuss issues concerning implementation of the schemes. The monitoring reports received from States/UTs are analyzed in the Ministry. The problem areas are communicated to concerned States/UTs for taking corrective actions. In addition, regular State visits are conducted by the Ministry's officials in order to understand the implementation problems being faced by States/UTs. The schemes also have in-built monitoring mechanism to check fund utilisation. Regular follow-up is done by the Ministry and the States/UTs for every sanction of fund. The schemes are also periodically reviewed for their proper and better implementation.

The details of funds released under the schemes are provided at **Annexure I-VII**.

Statement referred to in reply to part (a) of the Lok Sabha Unstarred Question No.1075 for 08.02.2019 by SHRI NARANBHAI KACHHADIYA, SHRI OM BIRLA, SHRI KIRTI AZAD, SHRI BIDYUT BARAN MAHATO, SHRI P.P. CHAUHAN, SHRI RAMESH CHANDER KAUSHIK and SHRI DEVUSINH CHAUHAN, Members of Parliament regarding Schemes for Development of Women and Children under PMMVY Scheme.

SI. No.	State/UT	Target (Estimated number of beneficiaries till 31.12.2018)	Achievement (Number of beneficiaries paid till 31.12.2018)
1.	Andaman & Nicobar Islands	3,250	2,649
2.	Andhra Pradesh	3,61,134	4,48,690
3.	Arunachal Pradesh	11,816	3,091
4.	Assam	2,66,476	77,113
5.	Bihar	8,88,946	1,93,903
6.	Chandigarh	9,012	8,988
7.	Chhattisgarh	2,18,140	1,61,743
8.	Dadra & Nagar Haveli	2,936	2,852
9.	Daman & Diu	2,078	1,256
10.	Delhi	1,43,358	61,634
11.	Goa	12,456	7,046
12.	Gujarat	5,16,118	2,84,610
13.	Haryana	2,16,486	1,85,937
14.	Himachal Pradesh	58,620	68,812
15.	Jammu & Kashmir	1,07,096	52,436
16.	Jharkhand	2,81,698	1,62,899
17.	Karnataka	5,21,718	3,50,867
18.	Kerala	2,85,268	1,94,459
19.	Lakshadweep	550	349
20.	Madhya Pradesh	6,20,190	7,68,703
21.	Maharashtra	9,59,610	4,10,351
22.	Manipur	24,386	5,482
23.	Meghalaya	25,336	1,526
24.	Mizoram	9,370	8,935
25.	Nagaland	16,896	1,870
26.	Odisha	3,58,434	5
27.	Puducherry	10,656	4,765
28.	Punjab	2,36,912	1,46,000
29.	Rajasthan	5,85,362	5,07,140
30.	Sikkim	5,214	3,191
31.	Tamil Nadu	6,15,142	2,844
32.	Telangana	3,61,134	0
33.	Tripura	31,374	14,941
34.	Uttar Pradesh	17,06,278	9,25,572
35.	Uttarakhand	86,130	54,770
36.	West Bengal	7,79,444	2,34,687
	Grand Total	1,03,39,024	53,60,116

ANNEXURE-II

Statement referred to in reply to part (c) of the Lok Sabha Unstarred Question No.1075 for 08.02.2019 by SHRI NARANBHAI KACHHADIYA, SHRI OM BIRLA, SHRI KIRTI AZAD, SHRI BIDYUT BARAN MAHATO, SHRI P.P. CHAUHAN, SHRI RAMESH CHANDER KAUSHIK and SHRI DEVUSINH CHAUHAN, Members of Parliament regarding Schemes for Development of Women and Children under PMMVY Scheme.

SI.		2017-18 (₹ in La 04.02.2		2018-19 (₹ in Lakhs) (As on 31.12.2018)	
No.	State/UT	Funds Sanctioned/ Released	Utilisation Reported	Funds Sanctioned/ Released	Utilisation Reported
1.	Andaman & Nicobar Islands	163.08	37.68	41.13	87.27
2.	Andhra Pradesh	7,022.36	2,622.41	7,228.75	8311.12
3.	Arunachal Pradesh	912.83	0.95	36.00	119.41
4.	Assam	10,448.26	104.15	817.00	NR
5.	Bihar	17,351.38	353.03	949.00	NR
6.	Chandigarh	290.41	110.94	128.65	NR
7.	Chhattisgarh	4,382.58	502.32	233.00	NR
8.	Dadra & Nagar Haveli	102.62	8.95	31.25	NR
9.	Daman & Diu	61.56	NR	28.98	NR
10.	Delhi	2,008.90	258.80	153.00	NR
11.	Goa	168.85	122.96	1,064.20	94.00
12.	Gujarat	10,186.87	1,664.96	2,880.00	3386.44
13.	Haryana	4,324.30	817.19	1,950.84	NR
14.	Himachal Pradesh	1,821.64	445.44	1,412.96	NR
15.	Jammu & Kashmir	3,137.84	100.46	171.00	NR
16.	Jharkhand	5,622.70	NR	301.00	1996.85
17.	Karnataka	10,248.81	1,413.35	2,513.44	4066.12
18.	Kerala	5,536.64	NR	2,444.51	1992.56
19.	Lakshadweep	27.82	0.00	1.00	NR
20.	Madhya Pradesh	12,320.53	5,248.73	9,581.54	9,346.67
21.	Maharashtra	12,821.10	3,965.69	4,623.54	3495.46
22.	Manipur	1,474.07	NR	75.00	NR
23.	Meghalaya	1,110.83	NR	77.00	119.21
24.	Mizoram	710.78	233.40	232.99	301.56
25.	Nagaland	1,035.06	NR	52.00	NR
26.	Odisha	7,143.33	0.03	383.00	NR
27.	Puducherry	331.68	8.20	23.57	109.54
28.	Punjab	4,648.73	470.69	1,141.42	991.85
29.	Rajasthan	11,486.97	518.20	5,015.22	7596.69
30.	Sikkim	354.33	11.40	16.00	645.71
31.	Tamil Nadu	12,087.85	NR	658.00	NR
32.	Telangana	7,196.40	NR	385.00	NR
33.	Tripura	1,845.48	60.98	96.00	177.17
34.	Uttar Pradesh	33,616.64	3002.51	1,822.00	NR
35.	Uttarakhand	2,610.99	601.65	138.00	NR
36.	West Bengal	10,245.03	154.52	1,167.42	3,411.55
Gran	nd Total	2,04,859.25	22,839.59	46,915.61	46,467.04

NR - Not Reported.

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(Rs. In lakhs)

	T		(Rs. In lakhs)			
SI.No.	State/UT		Funds Released			
		2014-15	2015-16	2016-17	2017-18	2018-19
1	Andaman & Nicobar	-	38.55	16.25	21.66	16.54
2	Andhra Pradesh	36.34	8.45	-	25.71	181.86
3	Arunachal Pradesh	-	43.42	-	32.51	144.25
4	Assam	36.34	8.45	-	2.78	12.73
5	Bihar	36.34	8.45	-	20.71	393
6	Chandigarh	-	32.50	-	19.53	-
7	Chhattisgarh	-	44.79	-	36.91	36.53
8	Dadar & Nagar Havelli	-	38.55	-	16.36	-
9	Daman and Diu	13.81	20.95	-	11.90	25
10	Delhi	-	231.27	-	97.86	67.7
11	Goa	-	44.79	-	-	-
12	Gujarat	-	318.05	-	112.93	351.41
13	Haryana	223	434.91	126.58	381.74	179.91
14	Himachal Pradesh	36.34	49.55	-	89.72	123.69
15	Jammu & Kashmir	28.95	366.54	15.62	262.91	218.08
16	Jharkhand	-	39.83	-	-	272.7
17	Karnataka	-	41.48	-	32.51	122.81
18	Kerala	-	44.79	-	6.11	-
19	Lakshadweep	-	-	-	27.56	21.33
20	Madhya Pradesh	101.35	109.14	22.75	101.30	930.15
21	Maharashtra	158.73	370.88	-	295.39	357.29
22	Manipur	18.14	8.72	-	44.95	220.35
23	Meghalaya	-	43.24	16.23	17.13	15.97
24	Mizoram	-	44.79	-	32.50	75.00
25	Nagaland	36.34	8.45	24.05	23.30	199.50
26	Odisha	18.14	26.65	-	31.80	102.3
27	Puducherry	-	18.15	-	28.11	25
28	Punjab	250.97	385.26	-	511.00	279.53
29	Rajasthan	115.43	357.47	36.09	245.70	542.01
30	Sikkim	-	44.79	32.51	42.09	25
31	Tamil Nadu	18.14	23.04	-	30.88	254.45
32	Telengana	-	44.79	-	11.32	173.5
33	Tripura	-	44.79	-	-	-
34	Uttar Pradesh	187.98	429.73	-	601.76	1226.79
35	Uttarakhand	21.15	133.50	-	101.82	282.07
36	West Bengal	-	-	-	-	-
	Total	1337.49	3908.71	290.07	3318.42	6876.67

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(Rs. In lakhs)

34 35	Uttar Pradesh Uttarakhand	70.01	386.8 100.87	Nil 18.89	362.13 226.14
33	Tripura	27.12	6.43	19.9	125.50
32	Telangana	32.54	17.48	13.2	288.62
31	Tamil Nadu	49.37	Nil	36.18	227.86
30	Sikkim	8.2	25.74	Nil	99.85
29	Rajasthan	175.48	222.39	74.9	278.24
28	Punjab	91.2	56.6	Nil	87.50
27	Puducherry	40.53	10.16	54.06	9.18
26	Odisha	44.42	73.29	Nil	737.95
25	Nagaland	57.3	103.17	95.13	191.75
24	Mizoram	97.3	33.14	117.82	155.70
23	Meghalaya	40.25	35.56	61.31	158.85
22	Manipur	8.2	Nil	137.34	33.21
21	Maharashtra	95	154.28	Nil	144.63
20	Madhya Pradesh	91.24	302.42	Nil	479.02
19	Lakshadweep	8.2	Nil	10.9	Nil
18	Kerala	8.2	Nil	Nil	74.26
17	Karnataka	46.69	55.26	10.8	150.78
16	Jharkhand	13.2	52.6	1776.36	Nil
15	Jammu and Kashmir	58.34	Nil	22.5	241.71
14	Himachal Pradesh	41.9	57.48	Nil	137.45
13	Haryana	100.4	65.8	Nil	6.91
12	Gujarat	97.62	164.43	49.1	214.64
11	Goa	8.2	Nil	Nil	Nil
10	Delhi (UT)	41	11.52	Nil	Nil
9	Daman & Diu	9.2	10.52	10.9	6.15
8	Dadra & Nagar Haveli	8.2	Nil	10.9	Nil
7	Chhattisgarh	17.2	96.21	863.19	7.28
6	Chandigarh	30.19	16.5	10.9	13.99
5	Bihar	38.57	192.61	1022.2	25.83
4	Assam	32.69	91.34	980	Nil
3	Arunachal Pradesh	8.20	Nil	Nil	151.35
2	Andhra Pradesh	50.10	21.4	7.39	277.2
1	Andaman & Nicobar	8.2	Nil	10.9	Nil
SI. No.	Name of State/U.T's	2015-16	2016-17	2017-18	2018-19

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(Rs. In lakhs, as on 04.02.2019)

SI.No.	State/UT	2017 – 18	2018 - 19	Total	Utilized
1	Andaman & Nicobar Islands	100.22	170.77	270.99	6.48
2	Andhra Pradesh	1284.63	7272.60	8557.23	2955.31
3	Arunachal Pradesh	52.93	765.91	818.84	168.12
4	Assam	2298.27	12742.18	15040.45	NR
5	Bihar	6724.06	10317.79	17041.85	6707.38
6	Chandigarh	158.88	71.47	230.35	137.21
7	Chhattisgarh	965.45	7235.16	8200.61	1224.13
8	Dadra & Nagar Haveli	108.83	64.47	173.30	85.75
9	Daman & Diu (UT)	42.06	74.26	116.32	49.90
10	Delhi	945.95	1457.15	2403.10	49.88
11	Goa	238.07	116.92	354.99	NR
12	Gujarat	3036.66	8044.70	11081.36	1859.32
13	Haryana	400.97	4970.98	5371.95	3.60
14	Himachal Pradesh	1557.26	3363.43	4920.69	856.98
15	Jammu & Kashmir	388.59	6952.75	7341.34	103.11
16	Jharkhand	1555.35	4471.33	6026.68	0.00
17	Karnataka	3351.05	9132.09	12483.14	0.00
18	Kerala	1273.37	5519.06	6792.43	0.00
19	Lakshadweep	60.00	76.86	136.86	54.45
20	Madhya Pradesh	3441.49	11474.12	14915.61	3558.86
21	Maharashtra	2572.31	16096.40	18668.71	6633.33
22	Manipur	340.46	2752.33	3092.79	160.00
23	Meghalaya	462.98	1073.20	1536.18	1091.91
24	Mizoram	119.38	559.84	679.22	605.72
25	Nagaland	163.74	730.60	894.34	151.02
26	Odisha	4600.46	9777.65	14378.11	NR
27	Puducherry	39.24	242.51	281.75	15.00
28	Punjab	819.51	5023.27	5842.78	9.03
29	Rajasthan	2045.73	6920.14	8965.87	1204.03
30	Sikkim	98.59	151.69	250.28	69.66
31	Tamil Nadu	1340.51	10310.23	11650.74	580.42
32	Telangana	1736.94	6853.69	8590.63	1550.54
33	Tripura	277.91	2803.61	3081.52	279.24
34	Uttar Pradesh	8440.60	21273.96	29714.56	5969.76
35	Uttarakhand	1866.25	3443.57	5309.82	781.53
36	West Bengal	5545.27	18644.87	24190.14	NR
	Total	58453.97	200951.56	259405.53	36921.67

^{*}NR - Not Reported

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SI. No.	States/UTs	Funds Sanctioned				
		2015-16	2016-17	2017-18	2018-19	
1	Andaman & Nicobar Islands	13.19		31.21	0.50	
2	Andhra Pradesh	13.19	268.97	330.14	113.49	
3	Arunachal Pradesh	13.19	28.41	53.20	511.95	
4	Assam	38.84	75.65		404.76	
5	Bihar	13.19	198.90			
6	Chandigarh	13.19			9.31	
7	Chhattisgarh	48.30	734.27	167.04	625.25	
8	Dadra Nagar Haveli	43.37		43.41	.50	
9	Daman & Diu	45.88		0.00		
10	Delhi	0	0	0	0	
11	Goa	45.88	19.41	10.85	1.0	
12	Gujarat	45.88	38.82	127.15	165.76	
13	Haryana	36.41	116.48	38.30	479.61	
14	Himachal Pradesh	37.68		15.00	101.18	
15	Jammu & Kashmir	45.88	95.65	87.52	38.82	
16	Jharkhand	10.26	56.82	18.47	157.09	
17	Karnataka	45.88	85.24	62.74	3.00	
18	Kerala	45.08	113.65	11.80	2.00	
19	Lakshadweep	0	0	0	0	
20	Madhya Pradesh	45.88	773.04	131.27	1123.91	
21	Maharashtra	45.88	213.55	437.69	133.62	
22	Manipur	12.89				
23	Meghalaya	13.19	28.41	7.75	30.51	
24	Mizoram	37.68		61.41	272.65	
25	Nagaland	45.88	55.41	80.41	454.87	
26	Odisha	10.28	15.00	120.33	290.98	
27	Puducherry	37.00		19.41	.50	
28	Punjab	43.82	97.07	335.87	327.88	
29	Rajasthan	12.12	346.24	28.96	139.94	
30	Sikkim	45.88		30.17	.50	
31	Tamil Nadu	45.88		38.83	705.87	
32	Telangana	45.88	155.31	301.72	304.14	
33	Tripura	45.88			212.55	
34	Uttar Pradesh	45.88	454.63	266.22	1988.68	
35	Uttarakhand	13.19	58.24	138.86	53.30	
36	West Bengal	0	0	0	0	
	Total	1102.50	4029.17	2995.73	8654.12	

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SI. No.	States/UTs	2016-17	2017-18	2018-19
1	Andhra Pradesh	75.82		0
2	Chhattisgarh		715.55	0
3	Gujarat		76.20	0
4	Haryana	77.52		0
5	Karnataka		56.13	0
6	Madhya Pradesh		30.18	0
7	Mizoram		35.85	0
	Total	153.33	913.91	0
